

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 248/MP/2018

Subject : Petition for approval of Renovation and Modernization (R & M) of 105 MW Loktak Power Station in the State of Manipur.

Date of hearing : 11.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : NHPC Limited

Respondent : Assam Power Distribution Company and Others

Parties present : Shri A.K.Pandey, NHPC
Shri Abhishek, NHPC
Shri Dhanush C.K, NHPC
Shri J.R. Darjee, NHPC

Record of Proceedings

The representative of the Petitioner submitted that the present petition has been filed for in-principle approval for renovation and modernization and life extension proposal of Loktak Power Station and requested to admit the petition.

2. After hearing the representative of the Petitioner, the Commission admitted the Petition and directed to issue notice to the respondents.

3. The Commission directed the Petitioner to serve copy of the petition on the respondents immediately, if not served already. The respondents were directed to file their replies, by 28.12.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 15.1.2019. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**